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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
-	CA(AA) 04/17	Hearing	230 232	Darshita Happy Homes Pvt.Ltd.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
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Charshankar  
Associates  
9845014747

Petitioner

Heard counsel for petitioner Company. He has filed Creditors' consent affidavit and the Shareholders' affidavit and also filed memo suggesting the name to be appointed as Chairman in the alternative.

For consideration, posted to 17.03.2017.

MEMBER (J)

MEMBER (T)